

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

DATE OF ORDER: 02.01.2002

OA No. 602/2001

Narendra Singh Nagar son of Shri Shiv Charan Nagar, resident of House No. 341/36, Opposite B.P. Technical Oil Mill, Ramchandrapura, Chawni, Kota.

....Applicant.

VERSUS

1. Union of India through secretary, Government of India, Ministry of Communications, Department of Telecommunication, Sanchar Bhawan, New Delhi.
2. Bharat Sanchar Nigam Limited through its Managing Director, Sanchar Bhawan, New Delhi.

....Respondents.

Mr. Vikrant Gupta, Counsel for the applicant.

CORAM

Hon'ble Mr. Justice O.P. Garg, Vice Chairman.

Hon'ble Mr. Gopal Singh, Member (Administrative).

ORDER

PER HON'BLE MR. JUSTICE O.P. GARG, VICE CHATRMAN

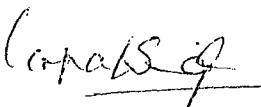
The moot point for consideration in the present OA u/s 19 of the Administrative Tribunal's Act, 1985 is whether the applicant was eligible for consideration for selection to the post of JTO for which minimum qualification was Engineering Degree. The cut off date mentioned in the advertisement was 01.01.2001. Admittedly on that date, the applicant did not

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possess the Engineering Degree.

2. Shri Vikrant Gupta, learned counsel for the applicant states that the applicant has appeared in the Engineering Examination and had in fact acquired Engineering Degree after 01.01.2001 and, therefore, in view of the letter dated 30.07.2001 (Annexure 11 to the application), he was eligible to apply for the post of JTO.

3. The fact remains that on 01.01.2001, which was the cut off date, the applicant did not possess the Engineering Degree. The letter relied upon by the learned counsel for the applicant is of no help to the applicant as on cut off date, he had not passed Engineering Examination. Since the applicant was not eligible for the post of JTO on the cut off date, his subsequent acquisition of Engineering Degree is of no consequence and his candidature was rightly rejected. The OA is devoid of any merit and is dismissed accordingly.



(GOPAL SINGH)

MEMBER (A)



(O.P. GARG)

VICE CHAIRMAN